

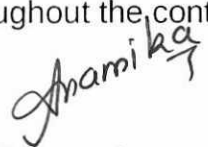
IN THE HIGH COURT OF JUDICATURE AT PATNA

TENDER NOTICE – 02/2019-20/Purchase Cell

Sealed bid/quotation is invited from the reputed firms for the annual maintenance of about 25 CCTV Cameras & its accessories installed in the Court. The quotation should reach the undersigned within three weeks from the date of display.

Terms and Conditions:-

1. The contract shall be initially for a period of one year from the date of awarding the contract. However, the contract may be extended further for a period of three years on mutual consent/agreement and on same rates, terms and conditions and services are found to be satisfactory during the contract period.
2. Conditional bids shall not be considered and will be rejected summarily.
3. All entries in the tender form should be legible and filled clearly.
4. Only such work which cannot be done in the office premises would be allowed to be done outside after providing stand by machine and no extra charges would be paid on this account.
5. Rates mentioned on the quotation if accepted will not be allowed to be enhanced during the contract period.
6. The office of the firm should be located in Patna to enable /provide quick services at a short notice.
7. The Patna High Court reserves the right to accept or reject any tender without assigning any reason.
8. No advance payment will be made to the firm/ company in any case.
9. Payment shall be made on quarterly basis at the end of each quarter after certification of satisfactory work by the Court.
10. It shall be the responsibility of the firm to make all the CCTV Cameras and peripherals work satisfactorily throughout the contract period.


Registrar (Establishment) I/c
Patna High Court